

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 26**

**TP/84(MB)2009**

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **14.03.2024**

NAME OF THE PARTIES: DUSHYAT PATEL AND ANR V/s AAKASH  
LAVLESH LEISURE PVT. LTD

Section 397-398 OF THE COMPANIES ACT, 2013

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**ORDER**

1. Mr. Rahul Chitnis, Ld. Counsel for the Petitioner present. Ms. Sneha Dedliya, Ld. Counsel for Respondent No.2 present. Mr. Karishma Satikvkar, Ld. Counsel for Respondent No.3, 5 and 6.
2. Ld. Counsel for the Respondent seeks some time to file reply. Time granted.
3. List this matter on 25.04.2024.

Sd/-  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**  
/NP/

Sd/-  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**